

Primary Health Centres are established based on the population norms, case load/work load and distance. The population norms for PHC are 30,000 for Plain Area and 20,000 for Hilly/Tribal area. However, no specific norms are available for distance, caseload/workload. It is actually for the State to decide on the basis of their specific need and urgency for these centres.

(d) The existing PHC Jangla is situated at 2 Kms distance from Nandla and there is Health Sub Centre at village Kulgaon, which is one and half Kms from village Nandla.

(e) Not for present.

Private practice by Government doctors

†2365. SHRI GANGA CHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that doctors of Government hospitals in the country are doing private practice and running their own nursing homes instead of providing their services in hospitals;

(b) if so, the number of doctors identified by Government so far who are running their own nursing homes or doing private practice even being in Government service, the details thereof, State-wise; and

(c) the action being taken by Government against the doctors doing private practice?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Two complaints regarding Government doctors doing private practice have been received in the Ministry. Preliminary enquiries were made in both the complaints. However, the allegations could not be substantiated.

(c) As per Central Health Services Rules, 1996, CHS doctors are not allowed private practice of any kind.

AIIMS like institution in Bundelkhand

†2366. SHRI GANGA CHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an acute shortage of health services in backward areas of the country and whether Government is going to establish institutes like AIIMS in backward areas; and

(b) if so, whether Government has any plan to establish institutes like AIIMS in backward areas like Bundelkhand?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The provisioning of health services is the responsibility of respective State Governments. The Government of India is augmenting the efforts of State Government through the NRHM, PMSSY and other programmes.

†Original notice of the question was received in Hindi.